

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No. 412 /Acctts
Date. 18.1.2022

Special Mobile Magistrate (Passenger Tax), Jammu has been asked to attend the work of the court of Special Mobile Magistrate (Electricity), Jammu w.e.f. 14.01.2022 to 28.01.2022 vide Hon'ble High court order No. 29 of 2022/RG dated 17.01.2022.

Also, it is pertinent to mention here that Spl. Mobile Magistrate (Passenger Tax), Jammu is already on commuted leave w.e.f. 14.01.2022 to 20.01.2022 and Spl. Excise Mobile Magistrate, Jammu is holding the routine charge of the said court for the said period.

Therefore, Special Excise Mobile Magistrate, Jammu shall look after the routine work of the court of the Spl. Mobile Magistrate (Passenger Tax), Jammu and also deal with urgent criminal matter alongwith the court of Spl. Mobile Magistrate (Electricity), Jammu during the above mentioned leave period.

Sd=
(Kishore Kumar)
Pr. Distt. & Sessions Judge
Jammu

No:- 10569-77/PDSJ/S

Date:- 18.1.22

Copy to the:-

1. Registrar General, Hon'ble High Court of J&K and Ladakh at Jammu/Srinagar for information.
2. Secretary to Hon'ble Mr. Justice D. S. Thakur (Administrative Judge for Jammu District) High Court of J&K and Ladakh for information of His Lordship
3. Chief Judicial Magistrate, Jammu for information.
4. Special Excise Mobile Magistrate, Jammu for information and compliance.
5. Spl. Mobile Magistrate (Passenger Tax), Jammu
6. Special Mobile Magistrate (Electricity), Jammu
7. Special Mobile Magistrate, Jammu

... for information

8. Office Copy for record.

9. e-Court for uploading the same on official website.

Sd=
Pr. Distt. & Sessions Judge
Jammu
18.1.22